

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
UNSTARRED QUESTION NO. 3768
TO BE ANSWERED ON 17TH MARCH, 2020

Insurance in Fisheries Sector

3768. SHRI P. V. MIDHUN REDDY:
SHRI D. M. KATHIR ANAND:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether it is true that India's fisheries sector has very low level of utilization of insurance compared to other sub-sectors of agriculture;
- (b) if so, the reasons therefor;
- (c) whether the Government is planning to provide insurance to pond fish, damage of sea cages, loss of fish crops and fish workers; and
- (d) if so, the details thereof especially in Andhra Pradesh and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI PRATAP CHANDRA SARANGI)

(a) to (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has no such report.

(c) to (d): Presently, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under National Scheme of Welfare of Fishermen, a component of the Centrally Sponsored Scheme (CSS) on Blue Revolution : Integrated Development and Management of Fisheries has been implementing Group Accident Insurance for Active Fishermen to provide insurance coverage to Active fishermen licensed/registered with the State Governments and Union Territories including Andhra Pradesh. The Group Accident Insurance for Active Fishermen has been implemented under the CSS in align with the Pradhan Mantri Suraksha Bima Yojana (PMSBY). 2017. The insurance coverage under the scheme includes (i) Rs.2.00 lakh against death or permanent total disability, (ii) Rs.1.00 lakh for partial permanent disability. Further under the existing CSS, there is no provision for providing insurance to pond fish, damage of sea cages and loss of fish crops.
